GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA UNSTARRED QUESTION NO. 1817 TO BE ANSWERED ON 7TH AUGUST, 2024

Uniform Ban on Fishing during Monsoon

1817 Shri Golla Baburao:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

(a) whether Government has proposed Uniform Ban on Fishing during monsoon period in the country;

(b) if so, whether Government is providing schemes for financial assistance of small scale fisherman who becomes unemployed during the monsoon period; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): The Uniform Ban on Fishing is implemented annually by the Department of Fisheries, Government of India in the Indian Exclusive Economic Zone (EEZ) beyond the territorial waters, for a period of 61 days as per the following details:

East Coast: From 15th April to 14th June, (both days inclusive) (61days)

West Coast: From 1st June to 31st July, (both days inclusive) (61 days)

The traditional non-motorized fishing boats are exempted from this uniform fishing ban in the Indian EEZ. The coastal State Governments and Union Territories (UTs) are also imposing fishing ban in their respective territorial waters up to 12 nautical miles in sync with the Uniform Fishing Ban of the EEZ.

(b) & (c): Department of Fisheries, Government of India under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides livelihood and nutritional support for socio-economically backward, active traditional fishers during the fishing ban/lean period. Livelihood and nutritional support for 5, 99,284 fisher families during fishing ban/lean period annually at a total investment of Rs.1062.78 crore has been provided under the PMMSY. Under this scheme, the Governmental financial assistance of Rs.3000/- per annum is provided to each enrolled beneficiary and the beneficiary's contribution is Rs.1500/- annually. To supplement the amount provided by Government of India, the State Governments are also providing additional amount to the marine fishermen during ban/lean period, as per the state scheme.